

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-104
New IA 2910 /2020
in
IB-889(ND)/2019

IN THE MATTER OF:

M/s. Sonal Anand

Vs.

M/s. International TrenChing Pvt. Ltd.

...OPERATIONAL CREDITOR

...RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 26.08.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC

For the Respondent/CD

For the Intervener/RP

: Ms. Anjali Sharma, Mr. Atul Mittal, Advocates

: Mr. Sumit Bhasin and Mr. Guneet Bhasin, Advocates

: Mr. Kunal Tandon, Ms. Richa Sandilya, Advocates HDFC Bank

ORDER

IA 2910 of 2020

The Applicant is present. Counsel for the Non-Applicant is present and submitted that reply has been filed. The Applicant will file rejoinder.

List the matter on 21.09.2020.

-s-d-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-s-d-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-104
New IA 2724 /2020
in
IB-889(ND)/2019

IN THE MATTER OF:

M/s. Sonal Anand

Vs.

M/s. International Trenhing Pvt. Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 26.08.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC

: Mr. Aayush Sai, Advocate

For the Respondent/CD

:

For the Intervener/RP

: Mr. Kunal Tandon, Ms. Richa Sandilya, Advocates HDFC Bank

ORDER

IA 2724 of 2020

The Applicant prayed for early hearing of IAs 107, 872 of 2019 and two more IAs, of which, the number is given but CA number is not given. The Registry is directed to list the IAs mentioned in the application on 21.09.2020.

-s-dr

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-s-dr

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)